

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CP No.238/Chd/HP/2017

In the matter of:

Peer Veer Construction Pvt. Ltd.Petitioner.

Versus.

Registrar of Companies.Respondent.

Present: Mr.Mast Ram with Mr.Nitin Kumar, both Practising Company Secretaries for petitioner.
Mr.Satya Pal Singh, Deputy ROC on behalf of Registrar of Companies, Himachal Pradesh-respondent.

The petitioner has filed affidavit of compliance. The ROC, HP has filed his report. List the matter on 11.01.2018 for arguments.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

November 17, 2017.
Ashwani